

**THE GAUHATI HIGH COURT MEDIATION CENTRE**  
**(GAUHATI HIGH COURT, GUWAHATI)**

**NOTIFICATION**

Dated: Guwahati the 01<sup>st</sup> October, 2022

The Mediation Monitoring Committee of the Hon'ble Gauhati High Court will conduct **40 hours Mediation Training** for the Judicial Officers of Assam. In this regard, the willing Judicial Officers are to submit their consent in the prescribed format to this authority on or before **20<sup>th</sup> October, 2022**.

By Order,

Sd/-

Secretary,

Gauhati High Court Mediation Centre

Memo No. GHCMC 01/2021/144-133

Dated: 01.10.2022

Copy to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The L.R. -cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Judl/Admn/Vig), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges, All.

**(He/She is requested to inform all the Judicial Officers under his/ her control about this Notification)**

6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Cachar, Silchar.

7. The Member, MACT, Kamrup, Amingaon / Cachar, Silchar/ Kamrup(M) No.1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
8. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup (M).
9. The Special Judge-cum-Judge, Designated Court, Assam.
10. The Special Judge, Assam.
11. The Special Judge NDPS Court, Guwahati, Assam.
12. The Special Judge CBI & NIA, Guwahati, Assam.
13. The Special Judge, CBI, Addl. Court No.1/ No.2/ No.3 Guwahati, Assam.
14. The Principal Judge, Family Court, Kamrup(M) No.1, No.2 & No.3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.  
**(He/ She is requested to inform all the Judicial Officers under his/ her control about this Notification)**
15. The Member Secretary, Assam State Legal Services Authority.  
**(He/ She is requested to inform all the Judicial Officers under his/ her control about this Notification)**
16. The Joint Registrar (Judl./ PM & P/ Recruitment/ Vigilance, Gauhati High Court, Guwahati)
17. The Deputy Registrar (G&C/ Vig./ Bench, Gauhati High Court, Guwahati)
18. The Chief Judicial Magistrate, All.  
**(He/ She is requested to inform all the Judicial Officers under his/ her control about this Notification)**
19. The Project Manager, Gauhati High Court, Guwahati.  
**(He is requested to upload this Notification immediately in the website of Gauhati High Court and the Gauhati High Court Legal Services Committee.)**
20. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.  
**(the list of Officers hereinabove is not necessarily in order of seniority)**

  
1.10.22  
Secretary,

Gauhati High Court Mediation Centre

**Consent Form**

<b>Name of the Officer</b>	<b>Designation and Place of Posting</b>

Whether willing to undergo the 40 hours Mediation training programme?

Yes

No